

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.103
CP(IB) 431 of 2019

Proceedings under Section 9 IBC

IN THE MATTER OF:

Lloyd's Register Asia

.....Applicant

V/s

Anupam Industries Ltd

.....Respondent

Order delivered on ..27/09/2022

Coram:

Dr. Madan B. Gosavi, Hon'ble Member(J)
Kaushalendra Kumar Singh, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Monaal J. Davawala, Advocate.
For the Respondent : Dr. Kamlesh Vaidankar, Advocate.

ORDER

The Ld. Counsel appearing for the Operational Creditor submitted that he could not upload the documents relating to the Power of Attorney. Hence, he seeks time. It is to be done within a week.

The matter is to come up for further consideration on 19.10.2022

-SD-

KAUSHALENDRA KUMAR SINGH
MEMBER (TECHNICAL)

-SD-

DR. MADAN B GOSAVI
MEMBER (JUDICIAL)